

(97)

CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD.

O.A.No.48 of 1995.

DATE OF ORDER :- 18th November, 1997.

Between:

J. Victor.

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Applicant

And.

1. The Flag Officer Commanding-in-Chief,
Eastern Naval Command, Visakhapatnam-14.
2. The Admiral Superintendent.
3. Mohd. Abidulla, Senior Chargeman.
4. Krishna Rao, Senior Chargeman.
5. B.Narayana Rao, Senior Chargeman.
6. G.R.S.Gupta, Senior Chargeman.
8. D.Sambasiva Rao, Senior Chargeman.
9. K.B.S.S.M.Raju, Senior Chargeman.
10. A.K.Hakim, Senior Chargeman.
11. S.K.Farid, Senior Chargeman.
12. P.Bhaskara Rao, Senior Chargeman.
13. Krishna Murthy, Senior Chargeman.

Sl.Nos.2 to 13 are working in the
Naval Dockyard, Visakhapatnam-14. ...Respondents

Counsel for the Applicant - Mr. P.Bhaskar

Counsel for the Respondents- - Mr. N.V.Ramana

CORAM :

HONOURABLE MR. R. RANGARAJAN, MEMBER (ADMN.)

HONOURABLE MR. B.S.JAI PARAMESHWAR, MEMBER (JUDL.)

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ORDER (ORAL)

(Per Hon. Mr. R. Rangarajan, Member (Admn.))

1. Heard Mr. P. Bhaskar, for the applicant and Mr. V. Rajeswara Rao for Mr. N.V. Ramana for the respondents. When we checked the details of the private respondents, we found that there are lot of discrepancies in the names included as private respondents. Hence it will be futile to give any direction in this connection as ^{the} private respondents do not appear to have been impleaded properly.

2. The learned counsel for the applicant submits that he is withdrawing the O.A. and file a fresh O.A. for the same relief. He is permitted to do so. The O.A. is disposed of as withdrawn. No costs.


(B.S. JAI PARAMESHWAR)
MEMBER (JUDL.)
18/11/97


(R. RANGARAJAN)
MEMBER (ADMN.)

Dated the 18th November, 1997.
Dictated in the Open Court.

DJ/

DA.48/95

Copy to:-

1. The Flag Officer, Commanding-in-Chief, Eastern Naval Command, Visakhapatnam.
2. The Admiral Superintendent, Naval Dockyard, Visakhapatnam.
3. One copy to Mr. P. Bhaskar, Advocate, CAT., Hyd.
4. One copy to Mr. N.V. Ramana, Addl. CGSC., CAT., Hyd.
5. One copy to G.O.R.(A), CAT., Hyd.
6. One duplicate.

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TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :
M (J)

Dated: 18/11/97

ORDER/JUDGMENT

M.A./R.A./C.A.NO.

in
D.A.NO. 48/95

Admitted and Interim Directions
Issued.

Allowed

Disposed of with ^{Drawn} Directions

Dismissed

Dismissed as withdrawn

Dismissed for Default

Ordered/Rejected

No order as to costs.

YLKR

II Court

